

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.
OA.No.1999/95
Dated this the 24th day of October, 1995. (1)

Hon'ble Shri S.R. Adige, Member(A)
Hon'ble Dr. A.Vedavalli, Member(J)

1. Shri K. Hasan
S/o Late Shri Q. Hasan
General Secretary
I.R.P.O.F.
301 Baroda House,
New Delhi.
2. Shri Surjit Singh
S/o Shri S. Kahan Singh
SEN/Bridge/Northern Railway,
301, Baroda House,
Northern Railway,
New Delhi. ...Applicant

By advocate: Shri Imtiaz Ahmed.

... versus

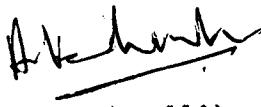
1. Secretary, Railway Board,
Rail Bhawan, New Delhi.
2. Chairman,
Union Public Service Commission,
Dholpur House, Shahjahan Road,
New Delhi. ...Respondents

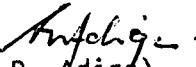
By Advocate: None.

O R D E R (Oral)
(By Hon'ble Shri S.R. Adige)

After making submission for sometime, applicant's counsel, upon instructions from applicant No.1 who was present in Court, sought permission to withdraw the OA with liberty to file fresh OA.

2. Reserving such liberty to the applicant, permission to withdraw the OA is granted, and the OA is dismissed as withdrawn.


(Dr. A. Vedavalli)
Member(J)


(S.R. Adige)
Member(A)